

**GOVERNMENT OF INDIA  
CHEMICALS AND FERTILIZERS  
LOK SABHA**

UNSTARRED QUESTION NO:5544

ANSWERED ON:10.05.2012

PRICES OF ESSENTIAL DRUGS

Laguri Shri Yashbant Narayan Singh;Yadav Shri M. Anjan Kumar

**Will the Minister of CHEMICALS AND FERTILIZERS be pleased to state:**

(a) whether the Hon`ble Supreme Court has directed to implement proposal for controlling the prices of essential drugs; and

(b) if so, the details thereof and the steps taken in this direction so far?

**Answer**

MINISTER OF STATE#INDEPENDENT CHARGED OF THE MINISTRY OF STATISTICS AND PROGRAMME IMPLEMENTATION AND MINISTER OF STATE IN THE MINISTRY OF CHEMICALS AND FERTILIZERS (SHRI SRIKANT KUMAR JENA)

(a) & (b): Yes Sir. The Hon`ble Supreme Court in its proceedings in the case No. 423 of 2003 dated 11.10.2011 had ordered `...we deem it proper to direct the Secretaries of two Ministries to file their affidavits within four weeks indicating therein as to within what time the revised list of National List of Essential Medicines(NLEM) will be added in Schedule-I of the Drugs (Prices Control) Order, 1995....`

Department of Pharmaceuticals had prepared a draft National Pharmaceutical Pricing Policy, 2011 (NPPP-2011), in which it has been proposed to bring the prices of National List of Essential Medicines(NLEM)-2011, which is based on the criteria of essentiality and requirements as stipulated by the Ministry of Health & Family Welfare and associated medicines under price control. The views/comments received on the draft NPPP-2011 have been examined and the issue of price control of NLEM-2011 has been placed before the Group of Ministers which held its meeting on 25.04.2012.